

RC/ARC No.129/2019
Ram Kaur Vs. Sunil Bajaj

(Through V/C Cisco-Webex)

08.07.2020

At 12:00 Noon to 12:05 PM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.
Sh. Kanack Pandey, Ld. Counsel for the petitioner.
Sh. P.K.Rawal and Sh. Tarun Aggarwal, Ld. Counsel for
the respondent.

Time is sought by the petitioner to file reply to leave to
defend application.

Let, the same be filed within 10 days on the E-mail of the
Court and a copy be provided to the respondent through E-
mode, who shall be at liberty to file rejoinder, if any.

Be listed for arguments on leave to defend application on
17.08.2020 at 12:00 Noon. A scanned copy of order-sheet be
sent to the Coordinator of Computer Branch for uploading it on
the website, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 08.07.2020

RC/ARC No.18/2019
Usha Yadav & Ors. Vs. Jatinder Pal Singh

(Through V/C Cisco-Webex)

08.07.2020

At 11:35 AM to 11:45 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.
 Sh. Mohinder Pal Singh, Ld. Counsel for the petitioner.
 None for the respondent.

It is submitted by the Ld. Counsel that the matter is pending before Mediation Centre and is likely to be settled there.

In these circumstances, the matter is adjourned.

Be listed for settlement, if any / further proceedings on 10.09.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 08.07.2020

CS No.9419/2016
Madhusudan Sharma Vs. Union Roadways Ltd.

(Through V/C Cisco-Webex)

08.07.2020

At 12:30 PM to 01:05 PM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Sunil Kumar, Ld. Counsel for the plaintiff.

Sh. Dhananjay Shahi, Ld. Counsel for the defendant.

F.A heard.

Be listed for orders on **23.07.2020**. A scanned copy of order-sheet be sent to the Coordinator of Court.